GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 662 TO BE ANSWERED ON 05/12/2025

KERA SURAKSHA INSURANCE SCHEME

662. DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the area under coconut cultivation damaged due to natural calamities, pests, diseases, Statewise, district-wise for Karnataka especially in Dakshina Kannada and Udupi districts;
- (b) details of beneficiaries of Kera Suraksha Insurance Scheme over the last three years, yearwise, State-wise, district-wise in Karnataka;
- (c) the number of claims received and amount of insurance paid for the same period over the last three years, year-wise, State-wise and district-wise in Karnataka;
- (d) details of awareness campaign undertaken by Government for inclusion of nonbeneficiaries under the scheme; and
- (e) whether Government plans to launch digital platform for application submission, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a): The Department of Agriculture and Farmers Welfare (DA&FW) through its 47 Central Integrated Pest Management Centres (CIPMCs) across the country regularly conduct survey and surveillance to create awareness among farmers and issue advisories accordingly for management of pests and diseases.

The Regional Central Integrated Pest Management Centre (RCIPMC), located in Bengaluru conducts surveys and surveillance to assess and manage coconut pests and diseases in major coconut-growing areas of Karnataka. Based on the surveys conducted by the RCIPMC Bengaluru, Rugose Spiralling Whitefly and Red Palm Weevil were observed in Dakshina Kannada district at trace to medium intensity levels.

Further, Stem bleeding, Ganoderma wilt, Rugose spiralling whitefly & Leaf blight was observed in trace to moderate intensity from Tumakuru, Hassan, Chikkamanagaluru and Chitradurga districts of Karnataka.

- (b) & (c): District-wise details of farmers enrolled and number of claims received & claims paid in last three years i.e. 2022-23 to 2024-25 under Kera Suraksha Insurance Scheme (KSIS), implemented by the State Government of Karnataka, are given in **Annexure-I & II** respectively.
- (d): Awareness campaign is regularly conducted by the Coconut Development Board (CDB), an autonomous body under Department of Agriculture & Farmers Welfare during all cluster-level meetings. In addition, a mass campaign was held in Madur, Karnataka in February 2023, during which more than 600 new beneficiaries were registered. The scheme details were widely disseminated as part of implementation of the filed oriented schemes in different districts of the State.
- (e): No such information is available with this Department.

Annexure-I

District-wise and Year-wise details of number coconut growing farmers enrolled from 2022-23 to 2024-25 under KSIS in Karnataka								
SI. No.	Districts	2022-23	2023-24	2024-25				
1	Shimoga	-	2	11				
2	Dakshina Kannada	301	222	191				
3	Mandya	280	139	737				
4	Hassan	23	5	15				
5	Udupi	501	404	235				
6	Uttara Kannada	75	70	262				
7	Davanagere	26	127	15				
8	Ramanagar	137	96	39				
9	Chamarajanagara	-	-	58				
10	Chickmagalur	24	4	14				
11	Chikkaballapur	1	-	3				
12	Tumkur	247	202	64				
13	Mysore 28		45	30				
14	Bagalkote		1	_				
15	Chitradurga	28	9	21				
16	Bijapur	1	-	-				
17	Kodagu	5	-	-				
18	Bangalore	1	-	-				
19	Belagavi	2	-	-				
20	Vijayanagara	2	-	-				
	Total	1682	1326	1695				

Annexure-II

District-wise details of claims from the year 2022-23 to 2024-25 under Kera suraksha Insurance scheme -Karnataka										
	2022-23		2023-24		2024-25					
District	No of Claims	Claims Paid (Rs)	No of Claims	Claims Paid (Rs.)	No of Claims	Claims Paid (Rs.)				
Udupi	2	116908	2	224000	1	-				
Dakshina Kannada	3	627657	2	118000	3	18000				
Ramanagara					1	500000				
Total	5	744565	4	342000	5	518000				
